

**OFFICE OF THE DISTRICT JUDGE, DAKSHIN DINAJPUR AT BALURGHAT**

**ENGLISH DEPARTMENT**

**ORDER**

**Order No. 106/**

**Dated Balurghat, the 02<sup>nd</sup> August, 2020**

It is most unfortunate to receive the news of sad demise of Popi Chowdhury locker in -charge of GRO at Buniadpur through the e-mail of Ld. ACJM at Buniadpur on 02.08.2020. She had tested positive of Covid 19 and later on she succumbed. Ld. ACJM has expressed her anxiety on behalf of all officers and staff of Buniadpur Court and has prayed for considering the order of resumption of physical functioning on and from 03.08.2020.

Another WhatsApp message has been received from the Ld. ADJ Buniadpur wherefrom a similar situation is reflected and he is of the opinion that physical hearing at Buniadpur Court may be deferred for the time being. Ld. ADJ has also stated that during a brief conversation the Secretary of Bar Association at Buniadpur stated that he was unable to give a firm opinion without consulting members of the Bar. It appeared to him from the discussion that Ld. advocates are in favour of physical hearing.

Upon considering the submissions and prayers made by Ld. ADJ & Ld. ACJM at Buniadpur in their communications and upon considering the entire facts and circumstances, I find that resumption of physical hearing at Buniadpur should be deferred for a few more days. In the meantime Ld. ACJM along with Ld. ADJ Buniadpur would arrange for re-test of those staff who went to isolation/home quarantine at the time deceased ASI Popi Chowdhury went.

The POs of the Courts at Buniadpur are to immediately prepare a roster of their staff in the 50% ratio keeping in mind the age of the staff.

Physical functioning of Courts in limited form at Buniadpur can be resumed either after obtaining re-test reports of the staff and others as aforesaid or 07.08.2020 whichever is earlier.

A copy of this order be sent to the Hon'ble High Court at Calcutta through email. Considering the prevailing exceptional circumstances arising out of COVID-19 pandemic this order be circulated among all concerned via electronic mode of communication. In the emergent situation the order be also uploaded in the official website of the district judiciary for information to the Ld. Lawyers, Staff and litigant public at large by the System Officer immediately.

This is partial modification of this office Order No. 105 dated 31.07.2020.

Inform all concerned.



**Chandrani Mukherjee (Banerjee)**  
**District Judge**  
**Dakshin Dinajpur at Balurghat**

☒ Copy forwarded for information and taking necessary action to:

- 01-00) *The Superintendent of Police, Dakshin Dinajpur*
- 02-00) *The CMOH, Dakshin Dinajpur at Balurghat*
- 03-08) *The Addl. Dist. & Sess. Judge, 1<sup>st</sup> /2<sup>nd</sup> /3<sup>rd</sup> / F.T./ Spl. Court, Balurghat/ Buniadpur*
- 09-10) *The C.J.M / A.C.J.M, Balurghat / Buniadpur, Dakshin Dinajpur*
- 11-00) *The Civil Judge (Sr. Division), Balurghat*
- 12-14) *The Judicial Magistrate / 2<sup>nd</sup> Court, Balurghat / Buniadpur*
- 15-16) *The Civil Judge (Jr. Division), Balurghat / Buniadpur*
- 17-21) *The Judge-in-Charge of Nezarath/Accounts/CD / F & S/ D.R.R, Balurghat*
- 22-25) *The Judge-in-Charge of Nezarath/Accounts/CD / F & S Buniadpur*
- 26-00) *The Secretary, District Legal Services Authority, Dakshin Dinajpur at Balurghat*
- 27-00) *The Principal Magistrate, JJB, Balurghat, Dakshin Dinajpur*
- 28-00) *The Secretary, Dakshin Dinajpur District Advocates' Bar Association, Balurghat*
- 29-00) *The Secretary, Gangarampur Sub-Divisional Advocates' Bar Association, Buniadpur*
- 30-31) *The Secretary, Law Clerk Association, Balurghat/ Buniadpur, Dakshin Dinajpur*
- 32-39) *The G.P./P. P./P.P.-in-Ch./A.P.P., Balurghat/ Buniadpur, Dakshin Dinajpur*
- 40-00) *The Secretary, Moktiar Bar Association, Balurghat*
- 41-42) *The Court Inspector / GRO, Balurghat Court, Balurghat*
- 43-00) *District Judge's Vernacular Section, Dakshin Dinajpur at Balurghat*
- 44-00) *The System Officer, Balurghat, Dakshin Dinajpur*



**District Judge,**  
**Dakshin Dinajpur at Balurghat**